

CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH
JABALPUR

Original Application No.200/01141/2017

Jabalpur, this Tuesday, the 27th day of March, 2018

HON'BLE SHRI NAVIN TANDON, ADMINISTRATIVE MEMBER
HON'BLE SHRI RAMESH SINGH THAKUR, JUDICIAL MEMBER

Pushparaj Singh Maravi, S/o Late Chhidami Singh Maravi,
Aged about 32 years, R/o Village and Post Lohakari,
Tehsil Kundam, District Jabalpur (M.P.) **-Applicant**

(By Advocate –None)

V e r s u s

1. Union of India, through its Secretary,
Ministry of Defence (Army), Headquarters-Raksha Bhawan,
New Delhi
2. Chief Engineer (HQ), Central Command,
CWE, Jabalpur, C/o 56-APO, Pin 900540
3. Superintendent Engineer, Directorate (Personnel and Local),
For Chief Engineer, Headquarters, Jabalpur Zone,
Military Engineer Service, Jabalpur, Cantt. 482001
4. Garrison Engineer (West), Supply Road,
Cantt. Jabalpur **- Respondents**

O R D E R (ORAL)

By Navin Tandon, AM

None for the applicant. Even on the second call no one
appeared for the applicant.

2. On earlier two occasions i.e. on 23.01.2018 & 26.02.2018 also the applicant was not present. Thus, it seems that the applicant is no more interested in prosecuting the case further.

3. Accordingly, the Original Application is dismissed for want of prosecution.

(Ramesh Singh Thakur)
Judicial Member

(Navin Tandon)
Administrative Member

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